NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

48. TCP 01/2013

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022

NAME OF THE PARTIES: - Navi Mumbai Merchants Chamber & Ors.
V/s
New Bombay Merchants Common Ware House Ltd

APPEARANCES: -
FOR THE APPLICANT : Absent
FOR THE RESPONDENT : Absent

Section: 237(b) of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **22.12.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Manish Tiwari